

**R.O.C.No.30/2015-Con.B2**

**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 147 / 2015**

**I**

The Hon'ble The Chief Justice is pleased to make the following appointment in the Madurai Bench of Madras High Court, Madurai :

Thiru K.H.Elavazhagan, Principal District Judge, Theni is transferred and posted on Other Duty as Registrar (Administration), Madurai Bench of Madras High Court, Madurai, vice Thiru M.M.Krishnan, transferred.

**II**

Thiru M.M.Krishnan, District Judge, functioning on Other Duty as Registrar (Administration), Madurai Bench of Madras High Court, Madurai is transferred and posted as Principal District Judge, Theni vice Thiru K.H.Elavazhagan.

**HIGH COURT, MADRAS**  
**DATED: 23.09.2015**

**Sd/- P.KALAIYARASAN,**  
**REGISTRAR GENERAL.**

**R.O.C.No.30/2015-Con.B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges - District Judges - Transfer and postings -  
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 147 / 2015 dated : 23.09.2015.

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Thiru K.H.Elavazhagan, Principal District Judge, Theni, who has been transferred and posted on Other Duty as Registrar (Admn.), Madurai Bench of Madras High Court, Madurai, in the High Court's Notification cited above, is required to hand over charge of his post to the nearest District Judge, on 23.09.2015 A.N., and take charge of the post of Registrar (Administration), Madurai Bench of Madras High Court, Madurai, from Thiru M.M.Krishnan, Registrar (Administration), Madurai Bench of Madras High Court, Madurai, on 25.09.2015 F.N. without fail.

On relief, Thiru M.M.Krishnan, who has been transferred and posted as Principal District Judge, Theni, in the High Court's Notification cited above, is required to take charge of the post of Principal District Judge, Theni on 28.09.2015 F.N., without fail.

The officer who relieve Thiru K.H.Elavazhagan, Principal District Judge, Theni is required to hold full additional charge of additional post till Thiru M.M.Krishnan, takes charge of the said post.

**HIGH COURT, MADRAS  
DATED: 23.09.2015**

**Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL.**